



**HIGH COURT OF JHARKHAND, RANCHI**  
**ALTERNATIVE CAUSELIST**  
**COURT NO. 1 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24850)**  
**HON'BLE THE CHIEF JUSTICE**

**Orders(with defect)**

1      A.APPL/4/2020      MS VALECHA ENGINEERING LIMITED      ROHIT  
THROUGH REPRESENTED BY SUMIT  
KUMAR  
**vs**  
STATE HIGHWAYS AUTHORITY OF  
JHARKHAND

IA NO, 3713/2020 (For Ignoring the defect)

ARBITRATION & CONCILATION ORDINANCE, 1996

**Orders**

2      A.APPL/15/2019      MS KAMDHENU ELECTRONICS PVT      NITIN KR PASARI      ARBIND KUMAR JHA  
LTD THROUG ITS DIRECTOR SRI  
HARSH MANEK      Vaibhav Vishal  
**vs**      SUDHIR KUMAR SINGH  
BHARAT SANCHAR NIGAM LTD      VISHAKHA GUPTA  
THROUGH THE DIRECTOR      SIDHI JALAN

ARBITRATION & CONCILATION ORDINANCE, 1996

3      A.APPL/7/2020      MS AKARSHAN INFRADEVELOPERS      SHAILESH      MANINDRA KR SINHA  
Part Heard.      PVT LTD THROUGH RANJAN KUMAR      ASHISH JHA      RITESH KUMAR GUPTA  
MALVIYA      DEEPAK KUMAR      AAKANSHA MITTAL  
**vs**      ASHISH KUMAR      SATYAM PARMAR  
BOKARO STEEL OFFICERS HOUSING      MAYANK MOHIT SINHA      DEEPAK KR BHARATI  
COOPERATIVE SOCIETY LTD BSOHCSL      SUMEET GADODIA  
THROUGH ITS CHAIRMAN A K SINGH      AMIT KUMAR  
RANJEET KUSHWAHA  
SHILPI SANDIL  
NEHA KUMARI

IA NO, 331/2021 (For Intervener Petition), 4249/2020 (For Early Hearing), 4250/2020 (For Grant of interim order), 5083/2020 (For Acceptance of vakalatnama)

ARBITRATION & CONCILATION ORDINANCE, 1996

**Admission**

4      A.APPL/7/2019      MS ARSS INFRASTRUCTURE PROJECTS      RAMIT SATENDER      VIJAY KANT DUBEY  
LTD THROUGH ITS MANAGING      SHWETA SINGH      AJAY KUMAR SAH  
DIRECTOR SRI RAJESH AGARWAL  
**vs**  
STEEL AUTHORITY OF INDIA LIMITED  
REPRESENTED THROUGH ITS  
CHAIRMAN

ARBITRATION & CONCILATION ORDINANCE, 1996

**wt5**      A.APPL/8/2019      MS ARSS INFRASTRUCTURE PROJECTS      RAMIT SATENDER      VIJAY KANT DUBEY  
LTD REPRESENTED THROUGH ITS      SHWETA SINGH      INDRAJIT SINHA  
MANAGING DIRECTOR SRI RAJESH      AJAY KUMAR SAH  
AGARWAL  
**vs**  
STEEL AUTHORITY OF INDIA LIMITED  
SAIL REPRESENTED THROUGH ITS  
CHAIRMAN

ARBITRATION & CONCILATION ORDINANCE, 1996

6      A.APPL/11/2019      MYTHRI INFRA THROUGH ONE OF ITS      PARTH S. A. SWAROOP PATI      MUKESH BIHARI LAL  
AUTHORIZED SIGNATORY SRI BOYINA      NAGENDRA PATHAK      SUDARSHAN SHRIVASTAVA  
MURALI      ASHISH KUMAR

ARBITRATION & CONCILATION ORDINANCE, 1996

7	A.APPL/17/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD <b>vs</b> MS J N HOTELS PRIVATE LIMITED	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
		ARBITRATION & CONCILATION ORDINANCE, 1996		
8	A.APPL/18/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD SINHA <b>vs</b> MS J N HOTELS PRIVATE LIMITED	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
		ARBITRATION & CONCILATION ORDINANCE, 1996		
9	A.APPL/19/2019	MS WHEELS THROUGH ITS DULY AUTHORIZED SIGNATORY NAMEDLY NAROO GOPAL DAS <b>vs</b> UNION OF INDIA THROUGH GENERAL MANAGER SOUTHWESTERN RAILWAY	NEELANJAN CHATTERJEE KUMAR AMIT	GAUTAM RAKESH ANKUR ANAND MAHESH TEWARI ABHISHEK KUMAR DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
10	A.APPL/21/2019 within top five cases	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN <b>vs</b> HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
11	A.APPL/22/2019 within top five cases	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN <b>vs</b> HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
12	A.APPL/26/2019	MS SHREE SHAKAMBHARI MARKETING THROUGH ITS PROPRIETOR PAWAN KUMAR AGRAWAL <b>vs</b> HINDUSTAN PETROLEUM CORPORATION LIMITED	ASHIM KR SAHANI AJIT KUMAR	MR.ASHUTOSH ANAND RAHUL LAMBA NAVEEN KUMAR
		ARBITRATION & CONCILATION ORDINANCE, 1996		
13	A.APPL/1/2020	NELITO SYSTEMS LIMITED THROUGH MANAS MUKHERJEE <b>vs</b> MS URMILA INFO SOLUTION THROUGH KUMAR AVINASH	ALOK LAL SANTOSH KUMAR	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
14	A.APPL/5/2020	MS METSO INDIA PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE YOGESH BAVISKAR <b>vs</b> MS HEAVY ENGINEERING CORPORATION LIMITED THROUGH ITS CHAIRMAN MANAGING DIRECTOR	VIJAY SHANKER JHA MANISH KUMAR	RAJIV RANJAN
		ARBITRATION & CONCILATION ORDINANCE, 1996		
15	A.APPL/8/2020	MODI PROJECTS LIMITED THROUGH ONE OF ITS DIRECTORS PRADIP MODI <b>vs</b> EAST CENTRAL RAILWAY THROUGH ITS GENERAL MANAGER	RAHUL DEV SHRESTH GAUTAM OMPRAKASH	VIJOY KUMAR SINHA MD. JALISUR RAHMAN
		ARBITRATION & CONCILATION ORDINANCE, 1996		

**ALTERNATIVE CAUSELIST**  
**COURT NO. 12 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24722)**  
**HON'BLE MR. JUSTICE APARESH KUMAR SINGH**

**Orders(with defect)**

1	Tr.Pet.CVL/14/2020	USHA DEVI ALIAS USHA KUMARI <b>vs</b> KARTIK PRASAD  CODE OF CIVIL PROCEDURE, 1908	PANKAJ KR MISHRA	
2	Tr.Pet.CVL/15/2020	MUGDHA VERMA <b>vs</b> ABHISHEK SHANKAR  CODE OF CIVIL PROCEDURE, 1908	SIDHARTHA ROY	
3	Tr.Pet.CVL/18/2020	ANUSHA THAKUR <b>vs</b> ABHIROOP PATHAK  CODE OF CIVIL PROCEDURE, 1908	PRATIUSH LALA	
4	A.B.A./7592/2020	KAMESHWAR MANDAL <b>vs</b> THE STATE OF JHARKHAND  COAL MINES (NATIONALISATION) ACT 1973	RAMCHANDER SAHU	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
5	A.B.A./7593/2020	AKAL MAHTO <b>vs</b> THE STATE OF JHARKHAND  WITCH CRAFT(DAAIN) ACT	AWANISH RANJAN MISHRA	SURAJ VERMA
6	A.B.A./7594/2020	ASRAF ANSARI <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	GAUTAM KUMAR SANDIP KR. BURNWAL BIRAT KUMAR GAURI MISHRA	RAJNEESH VARDHAN
7	A.B.A./7595/2020	AMIT KUMAR MODI <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	SIDHARTHA ROY SANDHYA SAHAY	TARUN KUMAR
8	A.B.A./7596/2020	MAHESH MODI <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	DEB NANDAN RAJAK	PRABHU DAYAL AGRAWAL
9	A.B.A./7597/2020	MD MAHFUJ AALAM ALIAS MAHFUJ ALAM <b>vs</b> THE STATE OF JHARKHAND  DOWRY PROHIBITION ACT, 1961	SAHIL DEEPAK KUMAR SACHIN MAHATO	BHOLA NATH OJHA
10	A.B.A./7598/2020	SHOUKAT ANSARI <b>vs</b> THE STATE OF JHARKHAND  INDIAN FOREST ACT ,1927	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY RAJESH KR SINGH	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
11	A.B.A./7599/2020	ROHIT GOSWAMI <b>vs</b> THE STATE OF JHARKHAND  DOMESTIC VIOLENCE ACT	AISHWARYA PRAKASH	SHREE PRAKASH JHA
12	A.B.A./7600/2020	JALIL MIAN <b>vs</b> THE STATE OF JHARKHAND  PREVENTION OF CRULETY TO ANIMAL	SUJIT KUMAR SINGH	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
13	A.B.A./7601/2020	DAUD MIAN ALIAS MD DAUD ANSARI <b>vs</b> THE STATE OF JHARKHAND  INDIAN PENAL CODE, 1860	MD. RAZAULLAH ANSARI MD SHAHABUDDIN	SHREE PRAKASH JHA

**Admission**

14	Tr.Pet.CVL/17/2020	INDRANI GUPTA <b>vs</b> ASHISH KUMAR GUPTA  CODE OF CIVIL PROCEDURE, 1908	DINESH KUMAR	
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15 Tr.Pet.CVL/22/2020 PUJA SINGH PRATIK SEN  
VS  
RAHUL KUMAR  
CODE OF CIVIL PROCEDURE, 1908

**ALTERNATIVE CAUSELIST**  
**COURT NO. 13 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24812)**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1	W.P(C)/2736/2013	AJAY KUMAR SAW <b>vs</b> COLLECTARIATE	AMAR KR SINHA MD. ABDUL WAHAB SANDEEP VERMA	VIKASH KISHORE PRASAD ASHIM KR SAHANI AJIT KUMAR
IA NO, 5671/2018 (For Extension Of Time), 6750/2014 (For Misc.) MUTATION PROCEEDING				
2	W.P(C)/3905/2013	D SATYAVATHI AND ORS <b>vs</b> TATA STEEL LIMITED	CHANDRAJIT MUKHERJEE ARBIND KUMAR WARDA KHAN	
CODE OF CIVIL PROCEDURE, 1908				
3	C.M.P./166/2019	DEVENISH LINDA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE COMMISSIONER SOUTH CHHOTANAGPUR DIVISION	ASMITA SHRIVASTAVA	JAYANT FRANKLIN TOPPO
CODE OF CIVIL PROCEDURE, 1908				
4	C.M.P./548/2019	ARBIND KUMAR BINHA <b>vs</b> THE STATE OF JHARKHAND	AWANISH RANJAN MISHRA	PRASHANT PALLAV
CODE OF CIVIL PROCEDURE, 1908				

**Orders**

5	W.P(C)/554/2013	ANNAPURNA CHAUDHARY AND ORS <b>vs</b> SURENDRA PRASAD ALIAS SURENDRA KUMAR SRIVASTAVA AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	NIRAJ KISHORE BIRENDRA KUMAR PRABHAT KR SINHA
CODE OF CIVIL PROCEDURE, 1908				
6	W.P(C)/1978/2013	ISHAK TIGGA AND ORS <b>vs</b> THE STATE OF JHARKHAND THR ITS SECRETARY JHARKHAND AGRICULTURE MARKETING BOARD AND ORS	YADU NANDAN MISHRA (ROHIT) RAMA KANT TIWARI	SRIJIT CHOUDHARY
IA NO, 1801/2013 (For Misc.) CODE OF CIVIL PROCEDURE, 1908				
7	W.P(C)/1979/2013	NEERAJ KUMAR SINGH ALIAS NEERAJ KUMAR <b>vs</b> HEMOLI MAJHIAN AND ORS	MUKESH KUMAR	PRATIUSH LALA MD. SHAMIM AKHTAR SANDEEP VERMA RAJESH KR MAHTHA
CODE OF CIVIL PROCEDURE, 1908				

**Fresh Filing (Admission)**

8	W.P(C)/2106/2013	NATWA HANSDAK <b>vs</b> SCIENCE AND TECHNOLOGY	MAHESH TEWARI OM PRAKASH SINGH SHAFIQUE RAHMAN	DHANAJAY KR DUBEY ASHOK KR YADAV
CODE OF CIVIL PROCEDURE, 1908				

**Admission**

9	W.P(C)/87/2013	RAMAUTAR MAHTO AND ORS <b>vs</b> KHIRDHARI MAHTO AND ORS	ARBIND KR SINHA JITESH KUMAR	AJAY KR PATHAK RITA KUMARI PRABHAT KR SINHA KANCHAN KUMARI SARFARAZ AKHTAR
CODE OF CIVIL PROCEDURE, 1908				
10	W.P(C)/97/2013	LALAN VISHWAKARMA <b>vs</b> THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	RAJEEV RANJAN MISHRA PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
LAND REVENUE , TENANCY & NAZUL-00				

<b>wt11</b>	W.P(C)/103/2013	LALAN VISHWAKARMA <b>vs</b> THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	SRIJIT CHOUDHARY PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
	LAND REVENUE , TENANCY & NAZUL-00			
12	W.P(C)/381/2013	JHARKHAND KHAS MAHAL BHUMI LEASE DHARI SANGH THROUGH ITS SECRETARY GENERAL RAJENDRA PANDEY <b>vs</b> STATE OF JHAKRHAND AND ORS.	BIRENDRA KUMAR BHAIYA V. KUMAR NIRAJ KISHORE VIJAY KUMAR ROY	VIKASH KISHORE PRASAD
	OTHERS			
13	W.P(C)/1689/2013	SPENCER DISTILLERIES AND BREWERIES PVT LTD THROUGH ITS DIRECTOR MANISHA SAHAY <b>vs</b> EXCISE DEPARTMENT	SHEKHAR SINHA PRAVEEN KUMAR	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
	CODE OF CIVIL PROCEDURE, 1908			
14	W.P(C)/1695/2013	PRAMOD KUMAR SHARMA AND ORS <b>vs</b> COLLECTARIATE	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	MD. SHAMIM AKHTAR MANOJ KR. NO.3 BABAN PRASAD ARBIND KR SINHA
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/1961/2013	JOSEPH TOPNO <b>vs</b> COLLECTARIATE	AMAR KR SINHA MD. ABDUL WAHAB SANDEEP VERMA KUNDAN KR AMBASTHA	MD. SHAMIM AKHTAR MANOJ KR. NO.3 RAJESH KUMAR SARVENDRA KUMAR ROHITASHYA ROY ALIS ROHIT ROY
	MUTATION PROCEEDING			
16	W.P(C)/1962/2013	ORCHID MUTUAL BENEFIT LIMITED REPRR BY ITS DIRECTORS RAJIV SINGH KUMAR AND SABIR KUMAR PAUL AND ORS <b>vs</b> COLLECTARIATE	MAHESH TEWARI GANESH PATHAK MD. HATIM	AJIT KUMAR ABHISHEK SINHA ROHIT RANJAN SINHA MD. MOKHTAR KHAN PANDEY NEERAJ RAI
17	W.P(C)/3959/2013	MANGALAM AGRO PRODUCTS LIMITED REPRESENTED BY ITS LOCAL REPRESENTATIVE MANHOHAN DUTTA <b>vs</b> THE STATE OF JHARKHAND AND ORS	JAI SHANKAR TRIPATHI SUMAN TRIPATHY NAZIA RASHID	ABDUL ALLAM, SR.ADV. MD. MOKHTAR KHAN
	RESIDUARY MATTERS-00			
18	C.M.P./124/2019	PANO DEVI ALIAS PANO KUNWARI <b>vs</b> THE STATE OF JHARKHAND	PANKAJ KUMAR	MANOJ KUMAR PRAVEEN AKHOURI
	CODE OF CIVIL PROCEDURE, 1908			
19	C.M.P./231/2019	ALOK KUMAR BHAGAT <b>vs</b> THE MANAGING DIRECTOR JHARKHAND BIJLI VITRAN NIGAM LIMITED	RAUNAK SAHAY	AJIT KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
20	C.M.P./361/2019	UMESH KUMAR <b>vs</b> THE STATE OF JHARKHAND	LALIT YADAV	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
21	C.M.P./365/2019	SHAKUNTALA DEVI <b>vs</b> THE STATE OF JHARKHAND	ANAND KR SINHA	JAYANT FRANKLIN TOPPO
	CODE OF CIVIL PROCEDURE, 1908			
22	C.M.P./398/2019	SAKHI DEVI ALIAS SAKHI GHUNIA <b>vs</b> THE STATE OF JHARKHAND	RAM CHANDRA PRASAD SAH	NAVIN KR SINGH
	CODE OF CIVIL PROCEDURE, 1908			

23	C.M.P./420/2019	DASRATH YADAV <b>vs</b> THE STATE OF JHARKHAND	A K SAHAY	NAVIN KR SINGH
	CODE OF CIVIL PROCEDURE, 1908			
24	C.M.P./433/2019	MEERA DEVI <b>vs</b> STATE OF JHARKHAND	SUNIL KUMAR	RICHA SANCHITA KAUSHIK SARKHEL
	CODE OF CIVIL PROCEDURE, 1908			
25	C.M.P./899/2019	TAUSIF AAHMAD <b>vs</b> THE STATE OF JHARKHAND	DR. AMITA SRIVASTAVA	VINOD KUMAR SAHU
	IA NO, 701/2021 (For Early Hearing)			
	CODE OF CIVIL PROCEDURE, 1908			
26	C.M.P./129/2020	BUDHINATH KUMAR ALIAS BUDHINATH KUNWAR <b>vs</b> THE STATE OF JHARKHAND	ABHIJEET KUMAR	DHANANJAY KR PATHAK
	CODE OF CIVIL PROCEDURE, 1908			
27	Cont.(CvI)/138/2020	BINDU DEVI <b>vs</b> THE STATE OF JHARKHAND	RISHI PALLAVA HARSH PREET SINGH OMIYA ANUSHA	RUPESH SINGH
	CONTEMPT OF COURTS ACT 1971			
28	C.M.P./235/2020	SACHIN KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	SUNITA KUMARI	HEMANT KR GUPTA
	CODE OF CIVIL PROCEDURE, 1908			
29	Cont.(CvI)/318/2020	CHAITA LOHAR <b>vs</b> THE STATE OF JHARKHAND	RAJ KUMAR SINHA	ASHOK KUMAR
	CONTEMPT OF COURTS ACT 1971			
30	C.M.P./402/2020	MS UNITED SPIRITS LTD THROUGH ITS SPAN BREAKER SALES SRI VIJAY SHARMA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF EXCISE AND PROHIBITION	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN AMITABH PRASAD ANKIT VISHAL AJAY KUMAR SAH	RAJIV RANJAN OM PRAKASH TIWARI
	CODE OF CIVIL PROCEDURE, 1908			